

.0 Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 238 of 2012 in
DFR 1126 of 2012

Dated: 25th July, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

The Bihar Electricity BoardAppellant(s)

Versus

Bihar Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Mohit Kumar Shah
Ms. Shilpi Shah

ORDER

I.A. 238 of 2012
(Condone delay Application)

Issue notice to the Respondents returnable on
30.08.2012. Dasti service is permitted.

Post the matter on **30.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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